

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH**  
(Office of the Registrar General at Jammu)

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**ORDER**

**No: 1442 of 2023/RG**

**Dated: 08.12.2023**

In the interest of administration, Ms. Shayesta Nazir, Munsiff Bandipora is transferred and posted as Munsiff, Leave Reserve, High Court Wing Srinagar. She shall attend the work of CPC e-Court, High Court of J&K and Ladakh till further orders.

Besides, Ms. Bazila Bashir, Munsiff Sumbal is transferred and posted as Munsiff, Bandipora. She shall also hold the additional charge of Munsiff, Sumbal till further orders.

**By Order.**

  
(Shahzad Azeem)  
Registrar General

Dated:- 08.12.2023

No:- 54811-49/RG/GS

**Copy of the above forwarded to:**

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh;
2. Secretary to Hon'ble Mr. / Mrs. Justice \_\_\_\_\_  
..... for kind information of their Lordships.
3. Registrar Vigilance, High Court of J&K and Ladakh, Jammu.
4. Director, J&K Judicial Academy, Jammu.
5. Registrar Rules, High Court of J&K and Ladakh.
6. Registrar Judicial, High Court of J&K and Ladakh, Jammu/Srinagar.
7. Registrar Inspection, High Court of J&K and Ladakh, Jammu.
8. Member Secretary, J&K Legal Services Authority, Jammu.
9. Registrar Computers (I.T), High Court of J&K and Ladakh, Jammu
10. Principal District and Sessions Judge, Bandipora.
11. Registrar Administration/Recruitment/Management, High Court of J&K and Ladakh.
12. Secretary, High Court Legal Services Committee, Jammu;
13. Joint Registrar Judicial/Protocol, High Court of J&K and Ladakh, Srinagar  
.....for information.
14. Concerned Officers \_\_\_\_\_  
.....for information and necessary
15. Director Finance, High Court of J&K and Ladakh, Jammu.
16. Account Officer, High Court of J&K and Ladakh, Jammu/Srinagar.  
..... for information and necessary action.
17. Incharge NIC, High Court of J&K and Ladakh for information and with the request to get the same uploaded on the official website of the High Court.
18. Incharge Library, High Court Wing Jammu/Srinagar for information and keeping the record of the same.
19. Incharge Statistical Section, High Court of J&K and Ladakh, Main Wing, Jammu for information.
20. Order book.

  
Registrar General